

**Delhi State Teachers**

- \*644. { Shri N. R. Munisamy:  
Shrimati Parvathi Krishnan:  
Dr. Ram Subhag Singh:  
Shri Vajpayee:  
Shri A. K. Gopalan:  
Shri Kodiyani:

Will the Minister of Education and Scientific Research be pleased to lay a statement showing:

(a) the demands of the Delhi State Teachers' Association, for which the teachers had decided to go on strike recently; and

(b) the action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 8.]

**Colourisation of Vanaspati**

\*645. Shrimati Ila Palchoudhuri: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 359 on the 21st November, 1957 and state what further steps have either been taken or are proposed to be taken in the matter of finding a suitable colour for colouring Vanaspati?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): Investigations for finding a suitable colouring material for Vanaspati are continuing at the Central Food Technological Research Institute, Mysore, and the Central Drug Research Institute, Lucknow, but it has not been possible to select a suitable dye so far.

**Banaras Ayurvedic College Students' Strike**

\*646. Shri Harish Chandra Mathar: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that students of the Ayurvedic College, Hindu University, Banaras resorted to strike during the year 1957;

(b) if so, what were their demands; and

(c) action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes: Sir.

(b) The demands were:

(i) the appointment of a Principal on permanent basis.

(ii) holding of examination on the basis of old prospectus of studies.

(c) The University has already accepted the second demand. The first demand is under their consideration.

**Pakistan Nationals in India**

- \*647. { Shri Rameshwar Tantia:  
Shri Shobha Ram:  
Shrimati Ila Palchoudhuri:  
Shri Assar:

Will the Minister of Home Affairs be pleased to state:

(a) what steps have been taken to ascertain the number of Pakistanis staying in the country without valid permits or passports; and

(b) their numbers at present?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Legal powers have been taken under the Foreigners Laws (Amendment) Act, 1957, to regulate the stay in India of Pakistani nationals. Steps are being taken to ascertain the number of those who are staying in India without valid passports and permits.

**Employment organisation for the Handicapped**

\*648. Sardar Iqbal Singh: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1422 on the 20th December, 1957 and